

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No. 6213/2020

(Arising out of impugned final judgment and order dated 17-12-2019 in CRLA No. 1878/1991 passed by the High Court of Judicature at Allahabad)

INDRA MANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Gaurav Bhatia, Sr. Adv.

Mr. Himanshu Shekhar Tripathi, Adv.

Mr. Gaurav Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

(NIDHI AHUJA)
AR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)